

DIVISION BENCH  
COURT - I

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/249(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>PUNJAB NATIONAL BANK VS SURATGARH BIKANER TOLL ROAD COMPANYPRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance via video conference/physically**

**For Financial Creditor**

Mr. Shwetaank Nigam, Adv.  
Mr. Snehasish Chakraborty, Adv.  
Mr. Debasish Chakraborty, Adv.

**For the Corporate Debtor**

Mr. Shaunak Mitra, Adv.  
Ms. Neha Somani, Pr. CS.

**ORDER**

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post this matter for arguments on **29.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**